

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No. 2121
TO BE ANSWERED ON 10.12.2021

WORKING WOMEN HOSTELS

2121. SHRIMATI POONAMBEN MAADAM:
SHRI T. R. BAALU:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Union Government is aware that there is an acute shortage of Working Women's Hostel facilities in major cities in the country and if so, the details thereof;
- (b) whether the Government has formulated any action plan for construction of more number of working women hostels to meet the rising demand, if so, the details and present status thereof;
- (c) the number of hostels sanctioned and operational at present in the country, State/UT-wise;
- (d) whether the Government provides financial assistance to the implementing organisations and States/UTs for opening of hostels for working women in the county and if so, the details thereof including budget allocated for the purpose during the last five years;
- (e) the provisions made and effective measures taken by the Government to assess functioning of such hostels for safety/security of women living therein: and
- (f) the action taken to augment the hostel facilities in cities to provide safe accommodation facilities to working women who are moving to cities in large number for employment?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPEMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) No Sir, there is no shortage of Working Women Hostel facilities in major cities in the country. Working Women Hostel Scheme is a demand driven Centrally Sponsored Scheme where States/UTs forward proposals on the basis of requirement assessed by them and the proposals are approved by the Government as per Scheme Guidelines.

(b) Setting up of new Working Women Hostels is a continuous process. Government sanctions new hostels on receipt of proposals as per Scheme Guidelines.

(c) As on date, total 972 hostels have been sanctioned out of which 497 hostels are operational. State-wise list is at Annexure-I.

(d) Working Women Hostel Scheme is a Centrally Sponsored Scheme under which financial assistance for opening of hostels for working women is released to State/UTs. The cost sharing ratio amongst the Central Government, States/UTs (other than North-Eastern and Himalayan States) and Implementing Agencies is 60:15:25 for construction/rent of building for Working Women Hostel. For North-Eastern and Himalayan States, the ratio is 65:10:25. Details of Budget allocated for the purpose during the last five years is at Annexure-II.

(e) Regular monitoring of the functioning of the hostel is the responsibility of the District Women Welfare Committee under the chairpersonship of District Collector/District Magistrate/Municipal Commissioner. To provide safety for working women living in the hostel, provision inter-alia of guards and CCTV cameras has been made in Scheme Guidelines.

(f) As replied in part (b) of the Question.

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 2121 on Working Women Hostels

S. No.	State/UTs	No. of Hostels Sanctioned	No. of Hostels Operational
1	Andhra Pradesh	41	36
2	Arunachal Pradesh	14	05
3	Assam	18	11
4	Bihar	6	0
5	Chhattisgarh	10	02
6	Goa	2	01
7	Gujarat	27	15
8	Haryana	20	8
9	Himachal Pradesh	16	6
10	Jammu & Kashmir	5	00
11	Jharkhand	2	02
12	Karnataka	62	42
13*	Kerala	160	114
14*	Madhya Pradesh	62	03
15*	Maharashtra	138	74
16	Meghalaya	4	3
17	Mizoram	5	2

18	Manipur	32	14
19	Nagaland	25	12
20*	Orissa	28	12
21	Punjab	15	04
22	Rajasthan	39	15
23	Sikkim	2	01
24	Tamil nadu	97	67
25*	Telangana	27	7
26	Tripura	1	0
27*	Uttrakhand	6	0
28*	UP	38	5
29*	West Bengal	39	10
30	Chandigarh	7	06 (One hostel is being run by the State in Phase 1 & Phase 2)
31	Delhi	20	17
32	Pondicherry	4	03
Total		972	497

Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 2121 on Working Women Hostels

Amount: in Rs. Lakh

State/ UTs	2016-17	2017-18	2018-19	2019-20	2020-21
	Funds Sanctioned/ Allocated /released	Funds Sanctioned/ allocated/ released	Funds Sanctioned/ allocated/ released	Funds Sanctioned/ allocated/ released	Funds Sanctioned/ allocated/ released
Andhra Pradesh	247.88	-	476.93	146.49	-
Arunachal Pradesh	192.54	193.46	116.76	-	-
Assam	-	8.83	7.77	-	7.76
Gujarat	-	183.76	-	-	-
Himachal Pradesh	-	265.83	-	111.86	-
Karnataka	-	973.66	-	482.5	-
Kerala	932.17	-	252.56	901.5	-
Madhya Pradesh	347.99	-	244.03	-	-
Maharashtra	-	7.17	161.43	-	39.89
Mizoram	-	-	170.62	136.50	-
Manipur	149.74	462.27	915.51	169.49	990.61
Nagaland	442.48	600.56	419.58	244.24	223.67
Punjab	-	-	-	136.50	-
Tamil Nadu	-	-	-	-	392.18
Telangana	-	-	268.91	746.10	-
Delhi	-	-	-	179.58*	300.18*
Total	2312.80	2695.54	3034.10	3254.76	1954.29

*These funds were released for the renovation/payment of property tax for Working Women Hostel located at Jasola